



3) Sh. Rajnish Bansal, Addl. District & Sessions Judge, Ambala (Exclusive Court set up to deal with Heinous crime cases against women ) (Joined at Ambala on 09.08.2019)																																																																				
Categories	1999			2000			2001			2002			2003			2004			2005			2006			2007			2008			2009			2010			2011			2012			2013			2014			2015			2016			2017			2018			2019			TOTAL				
	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D	P	T	D
Oldest 100 Heinous Crime Cases																																																																				
4) Ms. Ritu Tagore, D&S(J) Family Court, Ambala																																																																				
Categories																																																																				
i) Execution Petitions																																																																				
ii) oldest Cases																																																																				
Total (H+ii)																																																																				
4) Ms. Sangeeta Rai, AD&S(J) Family Court, Ambala																																																																				
Categories																																																																				
i) Execution Petitions																																																																				
ii) oldest Cases																																																																				
Total (H+ii)																																																																				
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Categories																																																																				
i) Execution Cases																																																																				
ii) All the pending cases which were instituted upto 31.12.2015																																																																				
iii) All the cases under the Prevention of Corruption Act, 1988 which are more than one year old																																																																				
iv) All the Cases under the NDPS Act, 1985 which are more than one year																																																																				
v) All the pending cases in which the accused are in custody for a period of more than one year																																																																				
vi) Remaining pending cases which were instituted after 31.12.2015																																																																				
vii) Cases of heinous Crime Court																																																																				
viii) Old Cases of Family Courts																																																																				
Total (H+ii+iii+iv+v+vi+vii+viii)																																																																				
2 COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES.																																																																				
Sh. Akhdeep Mahajan, Civil Judge (Senior Division)-cum-Addl. Chief Judicial Magistrate (Promoted as AD&SJ on 15.10.2019)																																																																				
Categories																																																																				
i) 50 oldest Execution Petitions																																																																				
ii) All the pending cases which were instituted upto 31.12.2014																																																																				
iii) All the cases in which accused are in custody for a period of more than six months																																																																				
iv) All the pending cases under section 138 of N.I. Act instituted upto the year 2015																																																																				
v) Remaining pending cases which were instituted after 31.12.2014																																																																				
Total (H+ii+iii+iv+v)																																																																				
Sh. Vivek Yadav, Civil Judge (Senior Division)-cum-Addl. Chief Judicial Magistrate																																																																				
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Total (H+ii+iii+iv+v)																																																																				
Sh. Vivek Yadav, Addl. Civil Judge (Junior Division)-cum-Chief Judicial Magistrate (Promoted as Civil Judge Sr. Divn.)																																																																				
Categories																																																																				
i) 50 oldest Execution Petitions																																																																				
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v) Remaining pending cases which were instituted after 31.12.2014																																																																				
Total (H+ii+iii+iv+v)																																																																				
Sh. Amberdeep Singh, Addl. Civil Judge (Junior Division)-cum-Chief Judicial Magistrate (Joined as C.J.M on 23.01.2020)																																																																				
Categories																																																																				
i) 50 oldest Execution Petitions																																																																				



